

**In the High Court at Calcutta**  
**Constitutional Writ Jurisdiction**

**Before :**

**Hon'ble Thottatil B. Radhakrishnan, the Chief Justice**

**And**

**Hon'ble Justice Dipankar Datta**

Dated : 31<sup>st</sup> March, 2020

W.P. No.5324(W) of 2020

Court on its own motion :

In Re : COVID 19 - Relief and services at the Andaman and Nicobar  
Islands (Letter dated 27th March, 2020 received from Mr. D. C.  
Kabir, Advocate, treated as a petition)

**The Court** : Put up the matter on 1<sup>st</sup> of April, 2020 at 12.00 noon via Video-Conference.

(Thottatil B. Radhakrishnan, Chief Justice)

(Dipankar Datta, J.)